

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA/021/00251/2019

Date of Order : 24-10-2019

Between :

Y.Narendra Kumar S/o Venkat Rao,
Aged about 52 years,
Occ : Junior Engineer Gr.II (Medically de-categorised),
O/o Senior Section Engineer/DSL, Kazipet,
South Central Railway, Secunderabad Division,
Warangal Dist, Telangana State.Applicant

AND

1. Union of India,
Represented by General Manager,
South Central Railway, Rail Nilayam,
Secunderabad.
2. The Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad.
3. The Divisional Railway Manager,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
4. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan, Secunderabad.Respondents

Counsel for the Applicant: Mr. M. C. Jacob

Counsel for the Respondents : Mrs.A.P.Lakshmi, SC for Rlys

CORAM :

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

Mr. M. C. Jacob, learned counsel for the applicant in the present O.A. has submitted that the applicant has got the relief from the Respondents as sought for by him.

2. Hence the O.A is dismissed as withdrawn.

3. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

Dated : 24th October, 2019.
Dictated in Open Court.

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